

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 10601 of 2020- DB

(Arising out of OIA-AHD-CUSTM-000-APP-034-047-20-21 dated 16/06/2020 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

MAHABAL IMPEX

H.No.1298/19, 1st And 2nd Floor,
Sant Nagar, Huda Complex,
Rohtak, Haryana

.....Appellant

VERSUS

COMMISSIONER OF CUSTOMS-AHMEDABAD

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri Vikas Mehta, Consultant for the Appellant

Shri Tara Praksah, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 06.06.2024

DATE OF DECISION: 27.08.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10599 of 2020.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**